

1	2	3
17.	Syndicate Bank	17
18.	Union Bank of India	9
19.	UCO Bank	5
20.	United Bank of India	1
21.	Vijaya Bank	2
22.	Standard Chartered Bank	1
23.	Federal Bank Ltd.	1
24.	Karnataka Bank Ltd.	4
25.	Sangli Bank Ltd.	1
26.	South Indian Bank Ltd.	1
27.	United Western Bank	1
28.	Vysya Bank Ltd.	1
Total		251

**Additional Land under Coffee
Plantation**

4182. SHRIMATI JAYANTI PAT-
NAIK : Will the Minister of COMMERCE
be pleased to state :

(a) whether Government have a pro-
posal to bring additional land under coffee
plantation particularly in the non-traditional
States;

(b) if so, the additional land in Orissa
proposed to be brought under the coffee
plantation during the Seventh Five Year
Plan period; and

(c) the steps taken by Coffee Board in
this regard ?

THE MINISTER OF STATE OF THE
MINISTRY OF TEXTILES AND
MINISTER OF STATE OF THE
MINISTRY OF WATER RESOURCES
(SHRI RAM NIWAS MIRDHA) : (a) The
Central Government does not undertake any
planting programme. The planting activity
or programme for bringing additional land
under cultivation of a particular crop in the
Non-traditional Areas is undertaken by the
concerned State Governments, their agencies
or individuals.

(b) The VII Plan target for coffee culti-
vation in Orissa is 1250 hectares,

(c) The Coffee Board is providing the
necessary infrastructural facilities in the
matter. Besides of Coffee Demonstration
Farm has been established in Koraput and
a Junior Liaison Officer of the Board has
been posted at Berhampur for rendering
technical and extension service.

[*Translation*]

**Amount Recovered by Increase in
Taxes**

4183. SHRIMATI MANORMA
SINGH : Will the Minister of FINANCE be
pleased to state :

(a) whether Government have effected
some increase in the taxes, to deal with the
drought situation prevailing in the country
and the details of items on which the tax/
duty has been increased and since when;

(b) the date on which the decision was
taken to increase the tax and the reasons;
and

(c) the total income likely to accrue as
a result of the increase in taxes and the
total expenditure incurred on drought
relief ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF EXPENDITURE IN
THE MINISTRY OF FINANCE (SHRI

B.K. GADHVI : (a) and (b). Yes, sir, the Government has effected increase in the taxes as per the following details :

Items	Date of Decision
I. Auxiliary duty of Customs where-ever leviable has been raised by 5% except on crude petroleum w.e.f. 20.5.87.	20.9.87
II. A surcharge @5% of the Income Tax was levied on all income Tax payers whose total income during the current year exceeds Re. 50,000.	19.9.87
III. A surcharge of 10% on Wealth Tax will be levied for the assessment year 1988-89.	19.9.87

(c) The total Income likely to accrue as a result of the increase in Taxes in Rs. 470 crore and a ceiling of expenditure of Rs. 1095.07 crores have been approved for drought relief during 1987-88.

[English]

Assessment of Chapter XXC of Income Tax Act

4184. DR. B.L. SHAIKESH : Will the Minister of FINANCE be pleased to state :

(a) whether any assessment has been made on the new chapter added to the Income Tax (I.T.) Act governing the sale or transfer of immovable property, if it has served the purpose for which it was enacted; and

(b) if not, what effective measures are proposed to be taken to check malpractices aimed at cheating the public exchequer and ready utilisation of black-money ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) Yes, Sir.

The Appropriate Authorities have so far passed 133 orders for purchase of immovable properties under section 269 UD(1) of the Income Tax Act., 1961, and it has served the purpose for which it was enacted.

(b) Does not arise.

Income Tax from Salaried Classes

4185. SHRI C.K. KUPPUSWAMY : Will the Minister of FINANCE be pleased to state :

(a) the amounts of income tax realised from salaried classes during last two years, year-wise;

(b) what percentage this collection comes to the total tax collections during last two years; year-wise;

(c) whether some economic experts suggested the doing away with income tax collection from salaried classes in view of the heavy expenditure incurred in the tax administration and the small percentage of tax collected from salaried classes; and

(d) if so, the reaction of Government in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b).

(In crores of Rupees)

Financial year	Total collection of Income tax and Corporation tax	Amount of Income tax realized from salaries from Government employees (Including State Government employees)	Percentage of column (3) to column (2)
1	2	3	4
1985-86	5374.30 (Provisional)	118.57	2.21
1986-87	6038.01 (Provisional)	115.36	1.91